

ÖITEM NO. 2

COURT NO.5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 834 OF 2007

KULWANT SINGH @ KULBANSH SINGH

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent(s)

(Office report for direction)

Date: 07/02/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Anil Kumar Shrivastava, Adv. (A.C)

For Respondent(s) Mr. Gopal Singh, Adv.
Mr. Chandan Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Perused the office report.

Let a fee of Rs.5,000/- be paid to learned
Amicus Curiae.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master